Disparity in per capita expenditure in rural and urban areas

866. SHRI T. VENKATRAM RED-DY; Will the Minister of PLANN-ING AND PROGRAMME; IMPLE MENTATION be pleased to state:

- (a) whether there is any disparity in the per capita expenditure incurred in rural and urban areas;
 - (b) if jo. the proportion thereof:
- (c) whether Government propose to set up any commission to conduct a survey to remove this disparity; and
- (d) if so 'by when the Commission is likely to be set up?

THE MINISTER of STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b) Per capita household consumption expenditure in 1990-91 accrrding to the 4.6th round of National Sample Survey was Rs. 202.12 in rural, areas and Rs. 326.75 in urban areas. Rural to urban population in this respect was 1:1.62.

(c) and (d) The Eighth Five year Plan (1992—971 document prepared by the Planning Commission sets out the frategy oix! programmer for agricultural and rural, development, which will contribute to increase in investment and income in the rural areas.

Involvement of local bodies in formulation of plan

, 867. SHRI YERRA NARAYANA-SWAMY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government propose to involve elected local bodies in a bigger way in the formulation of the Ninth Five Year Plan; and

(b) the details of proposals to utilise the experience of local bodies like Zila Parishads in Ninth Five Year Plan formulation?

THE MINISTER of STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a! and (b) The work regarding the formulation of the Ninth Five Year Plan has not commenced year. Hence the question does not arise.

Resource mobilisation by States

838. SHRI V. HANUMANTHA RAO; Will the Minister of PLANN ING AND IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that State Governments are lagging behind in resource mobilisation for Eighth Five Year Plan; and
- (b) if so, what steps are proposed to be taken to mobilise resources with details thereof?

THE MINISTER OF STATE OF THE, MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTA TION (SHRI GIRIDHAR GOMANGO):

- (a) Some shortfall in resources has been reported by some States in 1992-94 as against the approved plan financin
- (b) The Planning Commission is in continuous dialogue with the States to Jind out ways and means to raise resources to meet plan targets.

Technical Committee for implemen. tation of DPAP and DDP

869. SHRI T. VENKATRAM REDDY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION' be pleased to

(a) the composition and the terms of reference of the Technical Committee for implementation of the schemes under the Drought Prone Areas Programme (DPAP) and De-

- sert Development Programme (DDP.)
- (b) whether the Committee lias since submitted its report;
- (c) if so, the details of the recomr.indations made by the Committee; and
- (D)the Governments reaction thereto particularly about the role

THE MINISTER of STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION I.SHRI GIRIDHAR GOMANGO): (a) The composition and terms of reiore of the Committee arc given 1.; Struernent-t (See behe.vi.

- (b) The Committee has submitted its iepcrn to the Government of India on 23.4.1904.
- (e)Deiails; .of recommendations mode by the Committee are given in Statement-Il f.Sfc? be low J
- (d) The recommindations of the Committee are under the consisteration of the Government of india.

STATEMENT-I

Composition and terms *ok re*lerence of the Technical Commitues on Drought Phone Areas Programme (DPAP) and Desert Development Programme (DDP) constituted in. April, 1993 under the chairmanship of Shri C. H. Hanumantha Fla-o, former Member Planning Commi-slori.

COMPOSITION

Chairman

- Prof. C. H. Hanumantha Rao, Former Member, Planning Commission New Delhi.
- Prof. Anil Gupta, Member Centre- for Management of Agriculture, IIM. Ahmedabad.

- 3. Shri T. K. A. Nair, Member Additional Secretary Department of Wastelands Development, Faryavaran Bhawan. CGO CompleXj 8 th Floor, Lodhi Road, New Delhi
- Dr. J. Venkateswarlu, Member Director Central Arid Zone Research Institute, Jodhpur.
- Sat; V'ay Verma, Member Secretary, Forests & Environment, Government of Rajasthan, Jaipur.
- P. Sh-; M. L. Mehta, Member Arri. Secretary Ministry of Home Affairs, Government of India, North Block. New Delhi.
- 7. Shri S. Subramaman, Member Addional Commissionr (SC end Land Planning. Department of Agriculture and Cooperation, Ministry of Agiieui-tu;e, Krishi Bhawan. New Delhi.
- 8. Dr. M. K. Mathur, Member -Xointe Adviser (Agriculture. Planning Commission. New Delhi.
- Shri V. K. Chaudhry. Member Secretary, Deptt of Rural Development, Government of Madhya Pradesh. Bhopal.
- Mrs. Eohini Nayyac. Member Consultant Rural Development, Planning Commission, New Delhi.
- Dr. Parameswara Rao. Member Bhagav.-at ula Charitable Trust Yelamancbili. Andhra Pradesh.
- 12. Shri V. S. Sampat". Member Managing Director. A. P. Oil Seeds Growers" Federation Limited. Parishram Bhavan, 9th Floor, Fatesh Maidan Road, Hyderabad—500029.
- Shri R. N. Mehnotra, Memger Additional Commissioner (SWCJ, Ministry of Agriculture.

Boom No. 104, B-Wing, Shastri Bhawan New Delhi.

 Shri Shivraj Singh Joint Secretary (LR), Ministry of Rural Development, New Delhi.

Member-Secretary TERMS OP REFERENCE

- (a) To review and suitably modify the existing criteria for identification of areas to be covered under DPAP and DDP so that areas acutely affected by drought and desertification are included and those whic are not acutely affected are excluded.
- (b) To review the programme contents methodology of planning scale and pattern of funding and the ad ministrative structure of DPAP DDP at Central, State, District and watershed levels and recommend ap propriate modifications whereve: necessary and suitably modify the present list of eligible and inelirfible activities.
- (c) To examine the possibilities of integrating DPAP & DDP with related area development programmes such as National Watershed Development Project for Rainifed Areas (NWDPRA), National RVastelEflds Development Programme (NWCP), Poverty Alleviation Programmes an Minimum Needs Programme etc. and reconlftiend a suitable strategy for such integration.
- (d) To examine and identify relev ant technologies for dryland farming" especially those relating to cropoing; pattern and vegetative barriers and recommend directions of resferascb and procedures for transfer of available technology to DPAP & DDP areas.
- (e) [To (recommend measures in*tended to promote the role of Water shed Committee, Pani Panchayats, NGOs etc. in order to encourage widespread participation of people

and ensure greater accountability of funds and sedtorbl departments \to peoples' representatives.

(f) To examine the modalities to ensure that the DPAP DDP Programme resources are not only integrated With other Area Development and Beneficiaries Oriented Programmes bu.t are also used as supplementary and additional funds and not as substitution Fon flow (of existing) iPro* Ri amine Funds.

details of recommendations of the Technical Committee on drought prrone Areas Programme (DPAP) and Desert Development Programme (IJ.OP) constituted under the chairmanship of Professor C. H. Hanumantha Rao.

- Conservation of natural resources has to be made privately profitable by providing necessary infrastructure, technologies and institutional back-up
- 2 Greater attention has to be given to peoples' on strategies and their own indigenous technologies including the locally preofrred plants So as to incorporate them in the Programmes to mitigate the rigours of drought.
 - a. Provision of adequate infrastructure and other facilities would be necessary to attract and retain the talented professionals and administrative personnel to service the developmental and the Minimum Needs Programmes.
- 4. Estabishment of wool-processing units and tanneries in drought prone & desert areas can raise the employment and income for local peoble and thus reduce nomadism snd migration which will have favourable impact on environment. Deu lopment of crafts and other income earning opportunities wiii have the similar effect of reducing nomadism.
- 5. The Technical Committee reterates that harmonious manage-

ment, development and utilisation of land water and vegetation resources on watershed basis, and the creation of complements!y opportunities for processing and market ing of value added goods produced in such areas should foe the essence of these area development programmes.

Written Answers

- 6. The treatment. Plan for the watershed should include all categories of lands including private, village commons Reve us and degraded Forests Lands. As far as possible the selected watershed should be covering a village|ham!et.
- 7. The Technical Committee is of the view that watershed development it programme should be implemented with the total participation of the beneficiaries. This can be ensured by having a Watershed Development Team (WDT) whose General Body shall consist of all the adult members of watershed However, for operational con venience the watershed development team shall consist of 10 members of Whom atleast 5 shall be women. The representation of SCs & STs). in the -watershed team shall be in proportion to their strength in the general body. The team shall be assisted t>y 2 persons comprising of a Village Level '.Extension Officer/Workers drawn from Agriculture/Animal Husbandry |ForestlHorticulture Development and another preferably a Matriculate educated village youth selected by the beneficiaries of the micro-watershed.
- 8. In any given year, only a micro watershed with about 500 ha. will be taken up for management anti development. The assignment at watershed functionaries shall take effect six months previous to the commencement of the year in which the watershed is taken up for development. The functionaries shall undergo a multi disciplinary training during the first

three months and they will sipend the next three months in survey and preparation of plan for impementation during the year of ope

to Questions

- 9. Funds will be earmarked for watershed development and releas. ed lo the Watershed Development Team through the Panchayats. The Warsrshc-d Development Team shall rend the accounts to Panchavats.
- 10. While it would not °e afford able financially to think of provid ing the services of block level field functionaries for each watershed it rr;-y b= a desirable proposition to t reate such Multi Disciplinary Technical Team of block level officers for cluster of watersheds and could be located in a ce:cenipally and accessible places like taluk or biock headquarters to cater to the need; of the cluster of watersheds.
- 11. While finalising the plans of the concerned States, the Planning Comiaission should ensure, through iporop date mechanisms, that in drorught prone areas, the relief work;: are integrated with area development plans designed to conserve soil and moisture through the development of watersheds to generate other income earning opportunities on a sustained basis which alone can mitigate the adverse effects of drought on a last-iag basis.
- 12. Determined efforts and con crete steps are required to promote valuntarism in evolving and imple. menting PPAP and DDP. This would mean not only the involvement of the existing voluntary organisations who are genuine and competent, but creating conditions through favourable policy and bureaucratic receiptivity ifor the proliferation of local groups consisting of motivated and dedicated rpeoplte for undertaking such responsibilities. It would be desirable to move towards the goal of entrusting ultimately 25 per cent of watersheds to the voluntary orga-

nisations for the implementation of DPAP and DDP.

- 13. The State Government concerned may constitute State Level Committees for the Promotion of Voluntary Action for DPAP and DDP. Tlie Chief Minister of the state may chair the Committee which may consist predominantly of 'Of representatives 1 established Volunitsry Organisations and senior officers of the Government Departments concerned.
- 11. A Committee at the district level under the chairmanship of District Collector consisiting mainly of representative of Voluntary OrganisEtions! may be donsstituted identifying genuine and competent Voluntary Organisations for planning and implementation d' watershed development projects.
- 15. The components should not be pre-determined, as at present. There should be total flexibility in this regard and the actual hoica of the components should emerge from the prepared watershed plans implementing agencies including be. neficiaries.
- 16. It should be the policy of the State Governments to pursuade the community to maintain the structures created under the progaammes by handing over such assets to them.
- 17. In order to cover all the areas in the watershed, the subsidy on programme works should be given to ell the beneficiaries irrespective of the size of the holding of the land owners.
- 18.Keeping in view the critical importance of regeneration of wastelands and prevention of further degradation of lands and the large magnitude of the problem, it is advisable that the States should also contribute a suitable matching share in wastelands development schemes as in the case of DPAP,

19. Adoption of the unified ap proach and integration of related programmes in rural development should, in our estimates, make available, at current level of funding, at least a sum of Rs. 1500 ccores every year for this important national work of watershed development.

to Questions

- 20. The integration of schemes] programmes at the stage of planning and implementation, provision of funds eta. should be done at the sanctioninglevels, appropriate namely the DRDA or at the State Government.
- 21. To follow up the Committee's recoimmendations, the Ministry of Rural Development should take ne cessary steps for effective coordina tion between the different wings of the Ministry as well as between the concerned Ministries. The Ministry should also formulate guidelines for bringing about uniformity of approach between the programmes tinder different agencies should commission training modules for the preparation of the watershed development plans.
- 22. We suggest that Ministry of Rural Development should support the' Research Institutions for pro viding R&D back-up to these programmes.
- 23. Since in terms of the recom mendations of this Committee, pro. jects are to be sanctioned on the basis' of the detailed plans prepared on watershed basis, the Committee would like to emphasise that training 'at various levels for the (preparation of watershed development plans is going to be critical for the successful 'implementation of the programmes:. The Ministry of Rural Development has to play a ' pivotal role in organising such training by way of selecting appropriate institutions funding them, developing 'course modules for the purpose and monitoring them.

24. We propose to include thxee eeo-sytsems-arid, semi-arid

dry subhumid-under DPAPDDP instead of "deser" and "droaght

prone" areas as at present and also propose following irrigation criteria for different eco-systemg on district

M.I. (Moisture Index)	Peinissible Programme	Ecosystem	%irrigated area
<u>66. 7</u>	DPP	Arid	50%
—66.6 to —33.3	DPAP	Semi-arid	40%
—33.2 to 0	DFVP	Dry sub-humid	30%

- 20. We suggest that those arid and semi-arid districts where area irrigated constitutes more than 50 per cent and 40 per cent of the net cultivated area respectively may be totally excluded from the programme, whether DPAP or DDP Similarly the dry sub-humid districts where more than 30 per cent of the net sown area is irrigted may also be excluded.
- 26. The Ministry of Rural Develop ment may obtain the necessary information on percentage of irrigation at the disti ict and block level and select the the districts and blocks for the pro grammes in accordance with the formula recommended by us.
- 27. We propose that the blocks should be selected as per the following norms in the eligible districts.

Ecosystem	Percent! ge of	
irrigation		
(Eligible for inclusion)		
Arid	upto 30	
Semi-arid	uplo 20	
Diy sub-humid	upto 15	

23. In each selected bloc": every village Willi be covered with 500 hectares area on watershed basig and within a period of 10 years all the villages may fa? covered by covering 1/10*h of the number of villges in

- each; year. This should provide the basis for allocation of funds to the Statea and Districts under the programmes.
- 2). The Committee recommends that funding from 1995-96 has to be on project basis only. Thus the new programmes will come into force from 1995-98 onwards.
- 3D The Committee recommends the constitution of National Policy Making and Review Committee on Watersheds un-der Chairmanship of Member, Planning Commission, in-charge of Rural Development in order to bring about coordination and unified approach in implementation err watershed based area development schemes different Ministries/Departmente. The Department of Rural Development should function as the nodal department.
- 31. In order to bring about coordi nation at the state level, con stitution of States Level Im plementation and Review Com mittee is recommended under the chairmanship of Chief Secretary.
- 32. At least in States with sub stantial allocation for DPAP. DDP, and TWDP, the Nodal De partment at the State Level

should be assisted by a Multl Disciplinary Team consisting of senior officers of the rank of Additional Diector|Join* Director from Departments of Agriculture, Forests_ Horticulture, Animal Husbandry and Minor Irrigation.

- 33. It is recommended th&t there should be Multi Disciplinary Team at District Level headed by Additional Project Director tor watersheds. The officers representing different discipliness, such as; Agriculture, Horticulture. Animal Husbandry, Forests and Minor Irrigation "will constitute the Multi Disciplinary Team. The District Level Multi Disciplinary Team shall be responsible to guide the at watershed preparation development plans at watershed level serutmise them and accord ' administrative sanction.
- 34. The role of Ministry of Rural Development would now be to fund the programmes as stipulated and monitor them to ensure that the basin strate-jrv i.e. planning and implementation on a watershed basis is being followed
- 35. It will be neeessajy to orga nise independent evaluation studies on a large scale and on a regular basis through reputed independent and auto nomous institution including NGOs by adequately funding them.

देश में बंदीजगारी की नकत्वा

870. भी राम चेडमलानी : क्या योक्सा ग्रीर कार्यक्रम कार्याञ्चल मंत्री यह क्ताने की कुपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने वर्ष 2002 तक देश में बैरोजगारी की समस्या सभूल समाप्त करने का लक्ष्य रखा थां;

to Question

- (ख) यदि हां, तो तमा यह संब है कि उक्त लक्ष्य को प्राप्त करने के लिये धाठवीं पंचवर्षीय योजना के दौरान 5.6 प्रतिक्षत की वार्षिक विकास वर निर्धारित रखने का निश्चय किया गया था;
- (ग) यदि हां, तो स्था यह भी सच है कि आठवीं पंचवर्षीय योजना के गत वर्षों के दौरान देश में अध्य के यनुरूप उपयुक्त विकास दर प्राप्त नहीं की जा सकी है;
- (य) विदि हो, तो क्या यह भी सच है कि देश में रोजगार के अवसरों में कमी आपे के कारण बेरोजगारों की संख्या बढ़ने की संभावना है; मौर
- (ङ) यदि हां, तो वेरोजगरी भवाप्त करने हेतु सरकार की वाबी गोजनायें क्या हैं?

योजना और कार्यकम कार्यान्यका मंत्रालय के पाल्य मंत्री (श्री निरधर गोमांगी):

से मोजना (₹) श्राठवीं 2002 লক পুৰ্গ नें वर्ष रोजगहर कार्य नीति का लक्ष्य प्राप्त करने के मध्यकालिक परिप्रेक्ष्य में वनाई है, कार्यनीति में भाठवीं पंचवर्षीय योजना के दौरान 5.6 प्रतिगत अयंव्यवस्था की ग्रौषत वार्षिक संबुद्धि दर के ग्रनरूप 2.6 से 2.8 प्रतिशत प्रतिकर्ष की भौसत वार्षिक रोजगार संवद्धि दर प्राप्त करने की परिकल्पना की गई है। आठवीं योजना की रोजगार संबद्धि के 1997-2002 मनधि तक जारी रखे जाने से वेरोजगारी कों 2002 तक नगच्य स्तर तक कम किये जाने का अनुमान है, केन्द्रीय सांख्यिकी संगठन द्वारा किए गेर वर्ष 1992-93 के लिए स्वरित अनुभानों तथा वर्ष के लिए स्वरित मनुशनों 1993-94 के अग्रिय अनुमानों के अनुसार क्राठवीं पंजवर्षीय योजना के प्रथम दरे क्यों के दौरान अयंध्ययस्था की औसत